1	2	3	4
Farakka STPP	90.59	44.39	71,21
Kahalgaon STPP	98.18	79.84	85.91
Talcher STPP	94.89	87.93	91.54
Talcher Thermal PP	92.15	74.96	86.35
Badarpur TPS	100.54	90.78	95.94

As per methodology adopted by Central Electricity Authority, PLF of only coal stations is considered for calculation National PLF. Moreover, PLF of gas/liquid fuel based stations depends on generation schedules received.

(e) The number of coal based power stations where average power generation is less than 87.76% PLF is five as is evident from above Table. PLF of gas/liquid fuel based station is given below:

Station	Max. PLF(%)	Min. PLF(%)	Avg. PLF (%)
Anta	80.2	73.0	77.8
Auraiya	81.9	61.8	74.1
Dadri	78.3	52.5	64.4
Faridabad	86.6	78.8	83.2
Kawas	80.4	61.7	73.1
Gandhar	88.8	77.3	84.7
RGCPP, Kayamkulam*	67.1	25.9	40.4

^{*}Naphtha based.

Electricity connections in Muzaffarnagar

- †2505. SHRI AMIR ALAM KHAN: Will the Minister of POWER be pleased to state:
- (a) whether electricity line has been provided in all villages of district Muzaffarnagar;
 - (b) if not, reasons therefor; and
- (c) the plans being made by Government to provide electricity in all villages of Muzaffarnagar district and by when these plans would be completed?

[†] Otiginal notice of the question was received in Hindi.

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) to (c). Yes, Sir.

As reported by Uttar Pradesh Power Corporation Limited, all the 893 revenue villages in district Muzaffarnagar are electrified except one village, which is a remote one.

The State Government proposes to electrify this remote village through non-conventional energy sources by NEDA (Non-Conventional Eenrgy Development Agency) — a State Government agency.

Sanction of loan from REC to Andhra Pradesh for HVDS

2506. SHRI C. RAMACHANDRAIAH: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government of Andhra Pradesh has requested the Union Government for sanction of loan from Rural Electrification Corporation (REC) for High Voltage Distribution System (HVDS);
 - (b) if so, the details thereof;
 - (c) by when the loan amount will be sanctioned and disbursed; and
- (d) which districts of the State are being covered under the HVDS scheme and their detailed implementation schedule?

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): (a) and (b) Yes, Sir.

The details of the loan assistance sanctioned so far by Rural Electrification Corporation Limited (REC) to various power utilities of Andhra Pradesh for HVDS projects, are as follows:—

SI.	Utility	No. of	Loan Amt.	No. of	Year of
No.		schemes sanctioned	sanctioned (Rs. crore)	districts covered	sanction
1	SPDCL	14	311.10	2	4 schemes in 2004- 05 and 10 schemes in 2005-06
2	CPDCL	15	412.90	3	2005-06
3	NPDCL	16	159.74	2	2005-06
4	EPDCL	1	45.31	1	2005-06
	TOTAL:	46	929.05	8	